

(b) Engineering Division of PDIL is functioning at three places namely Sindri, Baroda and New Delhi. This Division has a capacity to render Design, Engineering procurement, supervision of erection and commissioning services for three major fertilizer projects at a time in addition to six to seven small projects whereas it had one major project during the last three years. However, from January 1990 onwards it is working on three major projects.

(c) and (d) Govt. has not given up its objective of self-reliance. PDIL has completed Namrup III Project as a Prime Engineering Consultant on turn key basis. It has also been appointed as a Prime Consultant for the implementation of the gas based fertilizer project at Shahjahanpur.

Foreign National and Missionaries of Voluntary Organisations Receiving Foreign Funds

8046 SHRIM V CHANDRASHEKARA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether some foreign national and Missionaries belonging to Voluntary welfare organisations receiving funds from abroad are working in the sensitive areas of Indian States bordering China and Pakistan,

(b) if so, the facts thereof

(c) whether a number of foreign representatives and Missionaries belonging to some voluntary organisations have been found indulging in anti-national activities and propaganda in the border areas during the last three years and

(d) if so, the details thereof and the action taken against those foreign and Indian nationals involved and also against the organisations concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Informations is being collected and will be placed on the Table of the House.

UN Session on International Economic Cooperation

8047 SHRI SANAT KUMAR MANDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India participated in the special session of the U N General Assembly on international economic cooperation held in New York in April, 1990, and

(b) if so, the outcome of the discussions held at this session particularly on the bridging of the ever-widening gap between the world's haves and the have-nots?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I K GUJRAL): (a) Yes, Sir. The Indian delegation was led by the Minister of External Affairs.

(b) The General Assembly adopted a declaration on International Economic Cooperation, in particular, the revitalization of economic growth and development of the developing countries. In the declaration the States members of the United Nations proclaimed their strong commitment to a global consensus to promote international economic cooperation. They recognised that the most important challenge for the 1990s is the revitalization of economic growth and social development in developing countries. This challenge had to be addressed in the context of the increasing inter-dependence and integration of the world economy. The declaration also embodies commitments which the member States have undertaken in specific areas such as resolution of the external debt problem, provision of financial resources to

developing countries, resisting protectionism in international trade and strengthening the multilateral trading system. They also pledged to advance the multilateral dialogue between the developed and developing countries.

Deputation to Punjab Co-operative Institutions

8048. BABA SUCHA SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the officers of the Cooperative department on deputation with Cooperative Institutions in Punjab:

(b) the reasons for deputing these officers:

(c) whether Government propose to withdraw these officers and allow the cooperative to run their own institutions: and

(d) if so, the time by which it would be done?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) Fifty-three officers of the Co-operative Department—31 Assistant Registrars, 13 Deputy Registrars, 5 Joint Registrars and 4 Additional Registrars—are on deputation with the various co-operative institutions in Punjab.

(b) The officers have been deputed to provide managerial and professional support to the cooperative institutions and to safeguard the financial interests of the Government in these institutions.

(c) and (d). At present, there is no proposal before the State Government to withdraw these officers.

[*Translation*]

Resignation of Veterinary Scientists

8049. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether some veterinary scientists working in various veterinary institutes have resigned from their posts in the last few months; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) and (b). Sir, only one Veterinary Scientist has resigned in the last few months. He was working at the National Bureau of Animal Genetic Resources/National Institute of Animal Genetics and he resigned in the month of March, 1990 on personal grounds.

[*English*]

Lifting of Ban on Calcium Ammonium Nitrate

8050. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any representations to lift the ban on use of Calcium Ammonium Nitrate;

(b) if so, the details thereof and the main reasons put forward for lifting the ban; and

(c) the time by which the final decision will be taken in the matter?